## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 38(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27,07,2016

NAME OF THE COMPANY:

Sh. Nand Lal Bhatia

V/s.

M\s Horizon Boardcast Electronics pvt.Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the .

Companies Act 2013.

S.NO.

NAME

DESIGNATION

REPRESENTATION

SIGNATURE

NPS CHRWDHAPY, SR.ADV.
NPS CHRWLA, ABV.
SULOY DATTA, ABV.
HIMANSHU VIL, ADV.

RESPONDENTS

Order

To come up along with CP 61(ND)/2015 on 24.8.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)